

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH

O.A.NO.: 736 OF 2005

[Patna, this Friday, the 1st Day of October, 2010]

.....
C O R A M

HON'BLE MR. JUSTICE ANWAR AHMAD, MEMBER [JUDL.]
HON'BLE MR. SUDHIR KUMAR, MEMBER [ADMN.]

.....
Dilip Kumar Gupta,
S/o Late Dwarika Prasad Gupta.

Vs.

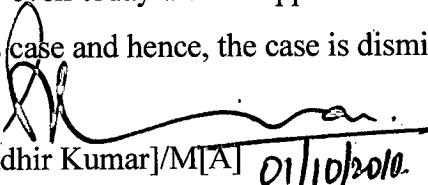
The Divisional Railway Manager, East Central
Railway, Danapur & Ors.

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Counsel for the applicant:- N o n e.

Counsel for the respondents. :- Shri S.K.Singh, ASC.

O R D E R [ORAL]

Sudhir Kumar, Member [Administrative] :- Learned counsel for the respondents has pointed out that after the case has been listed once-again from the monthly list, nobody has been appearing for the applicant. It is seen that nobody has appeared on behalf of the applicant on 29.09.2010, 30.09.2010 and even today also. It appears that the applicant has lost interest in pursuing this case and hence, the case is dismissed for non prosecution.


[Sudhir Kumar]/M[A] 01/10/2010


[Anwar Ahmad]/M[J]

skj